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i-mail

VIKAS BHARDWAJ

Fwd: Preference for Environment Awareness & Wellness Retreats

206

From : Delhl Judicial Academy <dja@nic.in> Subject : Pwd: Preference for Environment Awareness & Wellness Retreats Thu, Jan 05, 2023 01:11 PM # attachments

To : Mr Shamim <djwest.ddc@gov.in>

То

The Ld. Principal District & Sessions Judge West District, Tis Hazari Courts

Respected Sir,

Greetings from the Delhi Judicial Academy!

In reference to the trailing mail, it is requested that the aforesaid circular alongwith the proforma attached may also be communicated to the **Principal Judge and other Judges** of **the Family Courts** in your district, for information and necessary action at their end.

Yours sincerely,

Dr. Aditi Choudhary, Director (Academics) / Chairperson (Officiating)

PDESJ(W)

From: "Delhi Judicial Academy" <dja@nic.in> To: "Mr Shamim" <djvest.ddc@gov.in> Sent: Thursday, December 22, 2022 2:44:38 PM Subject: Preference for Environment Awareness & Wellness Retreats

Sir/Madam,

Please find attached herewith the letter dated 22.12.2022 along with the annexure regarding the aforesaid subject and place the same before Ld. Principal District & Sessions Judge, for kind perusal.

Regards.

Training Branch

12/21/2022, 3:45

I of 3







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--- 10. West.pdf 547 KB

 Annexure 'A' Proforma.pdf 246 KB

 From : Delhi Judicial Academy <dja@nic.in>
 Thu, Dec 22, 2022 02:44 PM

 Subject : Preference for Environment Awareness & Wellness Retreats
 wellness
 wellness

To : Mr Shamim <djwest.ddc@gov.in>

Sir/Madam,

Please find attached herewith the letter dated 22.12.2022 along with the annexure regarding the aforesaid subject and place the same before Ld. Principal District & Sessions Judge, for kind

12/21/2022, 3:45

2 of 3

Email

Email

perusal.

Regards,

Training Branch



a star

DELHI JUDICIAL ACADEMY Sector-14, Dwarka, New Delhi-110078 Office: 011-20892191, Fax: 011-28036687 Email: dja@nkc.in: delhikucicialacademy@gmail.com Website: judicialacademy.mic.in





अनुवेद कुटुम्बाम् स्व स्थान का राज्य स्थानका

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 Annexure 'A' Proforma.pdf 246 KB

3 of 3

12/21/202



D.H.J.S Director (Academics) / Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi) Sonor-14, Dwarka, New Delki-110079 011-20092101, 011-200934502 (O) 011-200934677 (Fea Emil: djagnicin

No. DJA/Trg./Trg.Cal.-2023/1573/2022/15.2513

22rd December, 2022

Τо

1. The Principal District & Sessions Judge, HOs, Central, THC

2. The Principal District & Sessions Judge, South, Saket

3. The Principal District & Sessions Judge, North-West, Rohini

4. The Principal District & Sessions Judge, New Delhi, PHC

5. The Principal District & Sessions Judge, East, KKD

6. The Principal District & Sessions Judge, South-East, Saket

7. The Principal District & Sessions Judge, North, Rohini

8/ The Principal District & Sessions Judge, West, THC

9. The Principal District & Sessions Judge, South-West, Dwarka

10. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue

11. The Principal District & Sessions Judge, Shahdara, KKD

12. The Principal District & Sessions Judge, North-East, KKD

Reg.: Preference for Environment Awareness & Wellness Retreats

Respected Sir/Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be organizing 04 Environment Awareness & Wellness Retreats in the year 2023 with the broad objectives of Exposure, Wellness and Health Management.

The Dates and Destinations identified for the retreats in the year 2023 are as follows:

SLNo.	Destinations	Dates
1	Amritsar, Punjab	10-12 February, 2023
2	Almora, Uttarakhand	7-9 April, 2023
1	Varanasi, Uttar Pradesh	27-29 October, 2023
4	Orchha, Madhya Pradesh	8-10 December, 2023

As per the criteria for nonination of participants for the retreast, end) Judicial Officer of DHJS & DJS (accept officers on Dapatation', working is Organizations Dapamentani which are not under the carotrol of the High Court of Delhi) shall be noninated to participate in the extremt. Number of participants for a particular retreat will be 55 to 60 Judicial Officien.

It is, therefore, requested that the Judicial Officers posted in your district may kindly be asked to send their preferences to the Delhi Judicial Academy, in the enclosed proforms, Anexure-A.

Since, the first retreat is scheduled for 10-12 February, 2023, all the officers may be requested to send their preference, by 07th January, 2023 positively, so as to enable us to make necessary preparations well in advance.

Once the option is exercised, the concerned Judicial Officer may not be permitted to withdraw the same except under compelling circumstances.

With regards,

Yours faithfully,

Jolet Chrodene (Dr. Aditi Choudhary)

Encls.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

No 734. 7 9. /JOTP/Gaz/PDJ West/2023 Dated Delhi the 06/1123 Copy forwarded for information and necessary action to :-

- The Judicial Officers concerned, Family court, west District, Tis Hazari courts, Delhi.
- The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi,
- The PS to Ld Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi for information.
- 4 For uploading on LAYERS.
- 8 For uploading on centralized website through LAYERS

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Officer Incharge (Judicial Branch), West District Judge(Commercial Court)-02

Annexure 'A'

PROFORMA

Name of the Officer:

Designation:

Present Posting:

Please indicate order of preference (1st - 4th Preference)

SLNo.	Destination	Date	Order of preference
1.	Amritsar, Punjab	10-12 February, 2023	
2.	Almora, Uttarakhand	7-9 April, 2023	
3.	Varanasi, Uttar Pradesh	27-29 October, 2023	
4.	Orchha, Madhya Pradesh	8-10 December, 2023	

Signature of Officer